COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 45 OF 2017 & IA NO. 124 OF 2017

Dated: 8th December, 2017

In the matter of:

GAIL (India) Ltd. ...Appellant(s)

Versus

The Petroleum & Natural Gas Regulatory Board & Anr.

...Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on <u>12.01.2018</u>.

Court Master